F.No. 01(03)/Roster/CESTAT/2025/Part-II Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.06.2025

ORDER NO. 122 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for

CESTAT, New Delhi on 24.06.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Hon'ble Mr. Justice Dilip Gupta, President	Larger Bench matters:
24.06.2025 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	i) ST/52447/2015 M/s. Airef Engineers Pvt. Ltd. vs. Commissioner of Central Excise, Delhi–III
		iii) ST/52121 and 52471/2018 M/s. Airef Engineers Pvt. Ltd. vs. Principal Commissioner of Central Excise Custom Goods and Service Tax, Delhi East
		iv) ST/51374/2017 M/s. Iris Computers Ltd. vs. Commissioner of Central Excise, Delhi-III

Note:

- 1. On 24.06.2025, after the hearing of Larger Bench matters, the hearing of Single and Division Bench will resume, as per Roster Order No. 102 of 2025.
- 2. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar